

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17663/2006  
(From the judgement and order dated 06/03/2006 in IA No. 3350/2006 &  
WP No. 12156/2005 & WP No. 33208/2005 of The HIGH COURT OF  
KERALA AT ERNAKULAM)

K.VILASINI &amp; ORS

Petitioner(s)

VERSUS

EDWIN PERIERA &amp; ORS

Respondent(s)

(With prayer for interim relief and office report )  
(For final disposal)

Date: 11/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. Subramonium Prasad, Adv.

For Respondent(s) Mr.L.N.Rao, Sr. Adv.  
Dr. K.P.Kylasanathe Pillay, Adv.  
Mr.Ch. Leela Sarveswar, Adv.  
Mr. P.B.Suresh Kumar, Adv.  
Mr. A.Nisar, Adv.  
Mr. D. Mahesh Babu, Adv.

UPON hearing counsel the Court made the following  
ORDER

List on 12.8.2008 as part-heard.

[ Meenu Sethi ]  
A.R.-cum -P.S.

[ Pushap Lata Bhardwaj ]  
Court Master